(d) At present there is no such proposal.

Scheme of welfare of Safai Karamcharies

884. DR. BHALCHANDRA MUNGEKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes available for the welfare of the Safai Karamcharies; and
- (b) the details of caste-wise break up of Safai Karamcharis?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) National Safai Karamcharis Finance and Development Corporation (NSKFDC) is a Public Sector Enterprise under the "administrative control of the Ministry. The objective of NSKFDC is to promote socio-economic upliftment of Safai Karamcharis/Scavengers and their dependents by way of providing financial assistance at concessional rates of interest for any income generating activity through out the country through the State Channelising Agencies (SCAs).

NSKFDC also provides technical and professional training, quality control, technology upgradation, and common facility centers for carrying out sanitation works.

The details of the various schemes/programmes being run by NSKFDC for social and economic upliftment of the Safai Karamcharis & their dependents through State Channelising Agencies (SCAs) across the country are given below:

SI.	Name of the Scheme	Sanctioning	Rate of Interest	
No.		Limit		
			NSKFDC	SCA to
			to SCA	Beneficiary
1	2	3	4	5
1.	General Term Loan Scheme	Upto Rs.	3%	6%
	Utilization Period: 90 days	10.00 lac		
	Moratorium Period: 6 months			
	Repayment Period: 5 Years			
2	Mahila Adhikarita Yojana (MAY)	Upto	2%	5%
	Utilization Period: 90 days	Rs.50000/-		
	Moratorium Period: 6 months			
	Repayment Period: 5 Years			
3.	Micro Credit Finance (MCF)	Upto Rs.30000/-	2%	5%
	Utilization Period: 90 days			

1	2	3	4	5
	Moratorium Period: 6 months			
	Repayment Period: 3 Years			
4	Manila Samridhi Yojana (MSY)	Upto	1%	4%
	Utilization Period: 90 days	Rs.30000/-		
	Moratorium Period: 6 months			
	Repayment Period: 3 Years			
5	Education Loan	Upto Rs. 10.00 lac	1%	4%
	Utilization Period: 90 days	for study within		
	Moratorium Period: 1 Year	India and		
	(after completion of course)	Rs.20.00 Lac		
	Repayment Period: 5 Years	for abroad for		
		4 years		
6.	Skill Development Training	100% Grant	-	-
	Programmes	(Stipend @		
		Rs. 1000/- per		
		month/candidate		
		of age 17 years		
		to 40 years.		

(b) As per the Lending Policy & Guidelines (LPG) of NSKFDC, the benefits under NSKFDC schemes are provided on occupational basis and not on caste basis.

Revision of ceiling in post-matric scholarship

885. PROF. ANIL KUMAR SAHANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the reasons for delay in the revision of post matric scholarship schemes for SCs/OBCs which was last revised during 2003;
- (b) whether due to considerable price hike there is an urgent need to increase the rates as per the present Consumer Price Index; and
- (c) whether due to considerable increase in salaries of Government employees consequent to Sixth Pay Commission Report and with no increase in income ceiling many deserving SC students have been left out of the ambit of scholarship scheme and if so, steps taken to enhance income ceiling accordingly?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) Post-matric Scholarship for SC (PMS-SC) students has been revised *w.e.f.* 01.07.2010.